

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.198/397-398/NCLT/AHM/2016 (New)
C.P No. 3/397-398/CLB/MB/2015 (Old) With
Comp.Appl/15(AHM) 2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021**

Name of the Company:

J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section:

Application For Direction/397-398 of the Companies Act

ORDER

Learned Senior Counsel Mr. Ratnanko Banerjee a.w Learned Counsel Mr. Masoom Shah appeared for Petitioner.

Learned Senior Counsel Mr. Rasesh Sanjanwala appeared for Respondent.

Matter to appear for further consideration on 23.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 17th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)